

SHRI CHANDRA JEET YADAV (Azamgarh): Sir, I would like to draw the attention of the House towards the current state of affairs in the Delhi Development Authority. DDA is an important organisation, but of late it has become the haven of corruption and is exploiting both the farmers and the general public. In 1980-81, I, as the Chairman of Public Accounts Committee, looked into its functioning. At that time also, I concluded that this organisation was making maximum profits by purchasing farmers' land at very cheap rates. Recent report of the Comptroller and Auditor General of India says that during the last 10 years, Rs. 50 crore has been swindled away in this organisation. DDA builds houses for the poor, which tumble down because of the substandard quality of cement used in construction, thereby endangering the lives of people. Such an important organisation in Delhi like DDA, has become the centre of corruption and symbol of inefficiency and irresponsibility. I would like to draw the attention of the Government towards the functioning of DDA and urge the government that an inquiry may please be ordered to investigate its functioning and the necessary steps may also be taken to make this important organisation more efficient. All the guilty officers may also be taken to task.

[English]

SHRI MANORANJAN BHAKTA (Andaman-Nicobar Islands): Mr. Speaker, Sir, in Keshpur in the district of Midnapore, West Bengal, there were atrocities on the tribal people. They are homeless. Now they are inside the jungle. Not only that, tribal women were raped. (*Interruptions*). They are facing starvation. The State Government have not come out with any rescue operation for providing assistance to these people.

[Translation]

SHRI VILAS MUTTEWAR (Chimur): This is a very serious matter. Atrocities on tribals in West Bengal are also on the increase. (*Interruptions*)

[English]

SHRI MANORANJAN BHAKTA: It is alleged that the CPM is involved in these atrocities on the tribal people in that area to strengthen their own authority among the tribal population. (*Interruptions*). When the tribal women are raped, when the tribal people are facing atrocities, when their houses are burnt, when their properties have been looted, the Government should come out for their safety and protection. The leader of the House should take up the matter with the Ministry concerned.

[Translation]

SHRI TEJ NARAIN SINGH (Buxur): Mr. Speaker, Sir, the quota of wheat distributed through fair price shops six months back in Bihar has been reduced thereby compelling the poor persons to meet their requirements from open market. Poor people are facing great hardship due to rising prices. So, I request the Government to restore the quota of wheat being distributed through fair price shops in Bihar, so that the poor persons are not compelled to purchase wheat from open market.

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, film producer Mr. Ramanand Sagar, after completing the T.V. Serial on Lord Ram, has made another T.V. Serial on Lord Krishna, but it is misfortune of the country that the Ministry of Information and Broadcasting has not till date given clearance for telecasting this T.V.-serial on Doordarshan. In Mauritius the telecasting of this serial is slated from 16th August. The Late Prime Minister, Shri Rajiv Gandhi, after viewing the film, wholeheartedly praised it. Giani Jail Singh and President, Shri R. Venkataraman both have also praised the film. The film is being shown in Nepal as also in Florida and Chicago cities of U.S.A. It is very unfortunate for our country that the hon.